

Name of Corporate Debtor:	NICO ALLEN INFRASTRUCTURE PRIVATE LIMITED
Date of Commencement of CIRP:	10/03/2026
List of Creditors as on:	01/04/2026

(Amount in ₹)

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						Amount of claim under verification	Remarks, if any	Security Interest			
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of Claim Admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted
1	TDS Department	Central	24/03/2026	30,150.00	-	30,150.00	30,150.00	-	30150	Tax & Interest Demand	No	NA	-	-	-	-	1. The claim is provisionally admitted subject to receipt of Books of account from corporate debtor	NA
2	Commercial Taxes Department	Goods & Services Taxes	21/04/2026	1,11,05,482.00	-	1,11,05,482.00	1,11,05,482.00	-	1,11,05,482.00	Demand	No	NA	-	-	-	-	1. The claim is provisionally admitted 2. Intial claim was received on 04/04/2026, later the final claim was received on 21/04/2026.	NA
Total			-	1,11,35,632	-	1,11,35,632	1,11,35,632	-	1,11,35,632	-	-	-	-	-	-	-	-	-

For Nico Allen Infrastructure Private Limited
Under CIRP

A v Ammm
Interim Resolution Professional